

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:5946
ANSWERED ON:08.09.2011
AWARDING OF CONTRACTS IN PSEs
Singh Shri Vijay Bahadur

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether there have been reports of malpractices in procurement and awarding of contracts and tenders by Public Sector Enterprises(PSEs);
- (b) if so, the details thereof;
- (c) whether there is urgent need for signing of Integrity Pacts by PSEs and complete digitization of procurement process to ensure transparency; and
- (d) if so, the steps being taken by the Government in this regard?

Answer

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) & (b): Record of malpractices in procurement and awarding of contracts and tenders by Central Public Sector Enterprises (CPSEs) is not maintained centrally.
- (c) & (d): On recommendation of Administrative Reforms Commission, CPSEs are being advised to enter into Integrity Pact in their procurement transactions/contracts. The nature and threshold value of them will be decided by CPSEs in consultation with the Financial Advisers of the concerned Administrative Ministries.